

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
(IB)-425(ND)2019

IA/5560/2020 IA/2467/2020
IA/5053/2020 IA/5383/2020 IA-2813/2021

IN THE MATTER OF:

M/s. Italimpianti Orafi Spa ... **Applicant/Petitioner**

Versus

M/s. Green world International Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 18.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RP : Mr. KK Mishra, Adv., Ms. Kalpana Katiyar, Adv.
and Ms. Shubhangi, Adv.

ORDER

Due to paucity of time, the matter is re-notified to 28.02.2023.

Sd/-
COURT OFFICER